

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Indian Bank
Vs
Ganga Prasad K

MAIN PETITION NUMBER : CP(IB)/81/CHE/2024
(IA/MA) APPLICATION NUMBERS

IA(IBC)/1434(CHE)/2024

ORDER

Present: Ld. Counsel Ms. Bhargavi Sundar Rajan for the Petitioner.

Ld. Counsel Shri. Sriram Venkatavaradan for the Respondent /
Ganga Prasad.

Ld. Counsel Shri. Vijay Vigneshwar for the IRP.

IRP report is already on record.

Ld. Counsel for the Respondent on instructions submits that Respondent
has not to file any Reply and the Respondent accepts the IRP report.

Arguments heard.

Orders Reserved.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)